

(d) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) Yes, Sir. A meeting was held by Union Home Minister on 11th June, 2010 at Ranchi with Governor, Jharkhand and senior officials of the State. The issues related to security, development and administration were *inter alia* discussed in the meeting. The issue of shortage of IAS officers and deputy collector was not discussed.

Eight points plan for naxal affected States

3081. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that an eight point plan has recently been approved by the Central Government for the naxal affected States;

(b) if so, the details thereof; and

(c) what is the action plan prepared thereunder?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) Government has not approved such plan. However, in a meeting of Chief Ministers of seven naxal affected states chaired by Prime Minister on 14th July '10, it was *inter-alia*, agreed to provide larger assistance to the LWE affected States on security and development fronts to deal with the menace of Left Wing Extremism.

FIR not lodged by Delhi Police in ordinary cases

3082. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that FIRs are not lodged by Delhi Police in ordinary cases;

(b) what is the general practice followed across the country; and

(c) what kind of cases are registered?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) No, Sir. It is not a fact. Delhi Police registers FIR in all the matters which are of cognizable nature as prescribed u/s 154 Cr. P.C.

(b) and (c) The Ministry of Home Affairs has issued an advisory dated 16.07.2010 to the State Governments/Union Territory Administrations, *inter-alia*, to give a proper receipt to every complainant and to ensure disposal of the complaint, normally, within two days by holding an on the spot enquiry in the village/ward concerned and wherever found appropriate to convert the complaint into a FIR.

Declining number of local terrorists in J&K

†3083. SHRI ANIL MADHAV DAVE:

SHRI SHREEGOPAL VYAS:

Will the Minister of HOME AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether it is a fact that number of local terrorists have come down in Jammu and Kashmir;

(b) if so, the figures thereof for the last three years; and

(c) the number of arrests made along with the number of ongoing cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) Yes, Sir. As per reports, the terrorist strength for the years 2007, 2008 and 2009 was estimated to be around 1200, 900-1000 and 550-700 respectively.

(c) The number of terrorists arrested during last three years are given below:

Year	2007	2008	2009
Number	400	305	187

Census, 2010 contracted to other people by teachers

†3084. SHRI SATYAVRAT CHATURVEDI:

SHRI MOTILAL VORA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it has come to the notice of Government that some teachers had got the work of census done on contract by other people in the first phase;

(b) if so, the method employed by Government to check the credibility of work done by contractors;

(c) whether Government proposes to take action against guilty teachers/workers; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) There are no reports that teachers had got the work of census done on contract by other people. Some isolated reports have appeared in the Press that the teachers had asked their students or other relatives to assist them in carrying out Census work. Wherever such reports were received, the Directors of Census Operations in the concerned States/UT have contacted the local officials in charge of Census and asked them to initiate action under provisions of the Census Act, 1948.

(b) to (d) The Directors of Census Operations and the States/UT officials have carried out extensive field verification to ensure the correctness of the data collected. A Post Enumeration Survey is also being conducted to evaluate the extent of coverage and the accuracy of content.

†Original notice of the question was received in Hindi.